

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 49(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Mr. Amit Jain & ors. V/s. M/s. Faridabad Metal Udyag Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Kalia	Adv	Reliance	
2.	Palsh	"	"	

ORDER

Reply has been filed by the ld. counsel for the respondents.
Rejoinder, if any, be filed within three weeks with an advance copy to the
opposite counsel.

2. Re-notify this case on 30.09.2016 at 10.30 a.m.

sd/-

(Ina Malhotra)
Member Judicial

sd/-

(R Varadharajan)
Member Judicial